

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**NEW DELHI**

APTEL/Registry/Vacation/2022

Dated : 26.05.2022

**VACATION NOTIFICATION - 2022**

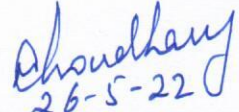
In pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson (Officiating) has directed that Tribunal will be closed for the Annual Summer Vacation from 1<sup>st</sup> June, 2022 to 30<sup>th</sup> June, 2022 and shall reopen on Friday the 1<sup>st</sup> July, 2022

During the Summer Vacation, matters of urgent nature or matters specially listed by the benches would be taken up by the Hon'ble Chairperson (Officiating) and Hon'ble Members of Tribunal in the Vacation Courts as per the roster given below:-

| Sl. No. | Period (w.e.f.)               | Court    | Bench  |
|---------|-------------------------------|----------|--|
| 1.      | 06.06.2022<br>&<br>24.06.2022 | Court-II | Hon'ble Justice Shri R.K. Gauba, Judicial Member (Officiating Chairperson) And Hon'ble Shri Sandesh Kumar Sharma, Technical Member<br><b>(FOR ELECTRICITY MATTERS)</b> |
| 2.      | 06.06.2022<br>&<br>24.06.2022 | Court-II | Hon'ble Justice Shri R.K. Gauba, Judicial Member (Officiating Chairperson) And Hon'ble Dr. Ashutosh Karnatak, Technical Member (P&NG)<br><b>(FOR P&amp;NG MATTERS)</b> |

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench

Filing counter of the Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.00 a.m. to 2.30 p.m.

  
26-5-22  
(Madhulika Choudhary)  
**Registrar**

To,

1. The Notice Boards of the Tribunal
2. The Bar Room of APTEL
3. The Website of APTEL
4. The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'ble Members